

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2013

Dated : 18th November, 2013

Tata Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission**

....Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter
on **03/12/2013**

COURT MASTER